4422. [Transferred to 26th August, 1993]

Sixth PIC Conference on pesticide),

4423. SHRI SHANKAR DAYAL SINGH;

SHRI BRAHMADEO ANAND PASWAN:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether India participated in the 6th PIC Meeting held at Geneva from 28th June to 2nd July, 1993 for discussing the subject of pesticides;

(b) if yes, who had represented India at: this meet;

(c) whether any NGOs from our country too participated therein, if yes, the details thereof:

(d) what are the details of the agenda, deliberations and conclusions of this Conference; and

(e) what implications these have for India?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES WITH ADDI-TIONAL CHARGE OF THE MINIS. TER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISH-NA KUMAR): (a) No, Sir.

(b) Question does not arise,

(c) No, Sir.

(d) and (e) Details of the agenda hems are given in Statement- (See below). According to the information available from Food and Agriculture sation of the United Nations anuse, Itlay, the report of this meeting has not yet been cleared by all participants and thus details of deliberations and conclusions of this Conference are not yet available.

Statement

Agenda items of Sixth meeting on prior Infromed Consent (PIC)

| ł. | Opening | |
|----|--|---------------------|
| 2. | Adoption of Agenda | |
| 3. | Organization of work | |
| 4. | Progress in implementation of the FAO/UNEP Joint Progr- amme on PIC, including review of related work by other international organizations | Background Paper 1. |
| 5. | Closed Expert Group Meeting on procedural matters (Point included if necessary) | |
| 6, | Problems encountered in implementing PIC procedures speci- fic problems related to industrial chemicals | Background Paper 2. |
| 7. | The UNEP/UNITAR Workshop in Association with FAO on Role of Industry in Implementing PIC industry recommen- dations and experience gained | Background Paper 3. |
| 8. | Recommendations for steps to be taken at national levels for the effective implementation of PIC | Background Paper 4. |
| 9. | Development of additional guidance material and a future Programmed Learning Document to assist DNAs in making decisions | Background Paper 5. |
| 10 | Development of Category 1A + list of pesticides through the grading point system | Background Paper 6, |

| 95 | Written Answers | [RAJYA SA | ABHA] | to | Questions | 96 | |
|-------|---|---------------------------------------|---------|-----|------------------------------------|-------|--|
| ł | 2 | · · · · · · · · · · · · · · · · · · · | | | 3 | | |
| 11. | Importing Country Responses for chemicals included in the PIC procedure—status Background Paper 7. | | | | | | |
| 12. | Draft disclaimer and co | ver pages for futu | re DGDs | Bac | kground Pape | r 8 | |
| 13. | Candidates Chemicals i procedure / with 5 or more vali | | | | ckground Pape | ar 9. | |
| | * with control actions entering into force after 1 January, 1992 | | | | | | |
| | * chemicals no longer in production, but still being traded | | | | | | |
| 14. | Technical matters related to Category 1A + pesticides verbal presentations and discussion of additional information | | | | | | |
| 15. | Review of draft DGDs | | | | | | |
| 16. | Final decision on inclusion of chemicals in PIC closed session | | | | | | |
| | * chemicals with valid control actions | | | | | | |
| | chemicals included because of problems in developing countries (Category 1A); | | | | | | |
| 17. | Other matters | | · · | | | | |
| 18. | Adoption of report | | | , . | | | |
| | Model watershed pr | Ĩ | MINISTR | | OF STATE GRICULTURE (a) Out. | | |

4424. DR. SHRIKANT RAMCHAND-RA JICHKAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the National Watershed Development Policy Committee has approved Model Watershed Projects for all the 115 selected Agro Climatic zones:

(b) how many such zones are in Maharashtra;

(c) whether all the 2,410 Watershed Development Projects to be taken up by the States have been approved;

(d) if not, what are the reasons therefor;

(e) how many of them are in Maha-rashtra; and

(f) what are the salient features of the criterion laid down for the approval of (*a*) and (c) above?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI VRVIND NETAM): (a) Out. of 115 selected Agro.dimatic Zones, the National Watershed Development Policy Committee has approved Model Watershed Plans for 107 Agro-climatic Zones. In addition 7 *more* Model Projects have been finalised and (technical clearance given to State Governments. One Model Watershed is pending with Karnataka Government.

(b) The National Watershed Development Project for Rainfed Areas (NWDPRA) is in operation in 9 Agro. climatic Zones in Maharashtra and all the 9 Model Watersheds have been cleared by Government of India.

(c) and (d) The State Governments have formulated 2067 projects and the State Level Sanctioning Committees of various States have sanctioned 1921 watershed projects. Formulation of the remaining watershed projects is in progress.